

Mr. D. P. Dhal Samant (1)

Mr. Ashok Mohanty  
See

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No..... 766 ....., 1995

T. Karoni

Applicant (s)

versus

Union of India, etc.

Respondent (s)

Sr. No	Date	Orders	Office note as to action ( if any ) taken on order
		REGISTER  B.Sat 19.12.95 Dy. Registrar	D.O. of 15/12/95 is filed. 15/12/95
1.	20.12.95	At request adjourned to 1st week of January, 1996.	
2.	5.1.96	Admit. Issue notice to the Respondents. Counter in four weeks.	In this application off 19, the applicant has prayed for a direction to pay the arrear emoluments.
3.	4.3.96	Heard Shri D.P. Dhal Samant learned counsel for the applicant and Shri Ashok Mohanty learned Senior Standing Counsel (Central). After hearing the rival counsel, the Respondents are directed to pay the arrear emoluments for the period from 14.12.1977 to 16.2.1988 less the Subsistence Allowance within a period of 40 days from the date of receipt of a copy of this order and the Postmaster General, Berhampur Region is directed to	For Registration 19.12.95 DR. I.C. B.Sat 19.12.95 Registration (on leave) 19.12.95

Serial No. of Order	Date of Order	Order with Signature	Office note as action (if any) taken on order
		<p>Convey his authorisation to the Supdt. of Post Offices, Phulbani Division, Phulbani, Respondent No. 2 within a period of ten days from the date of receipt of a copy of this order, in terms of para-11 of the counter-affidavit.</p> <p>Thus, the O.A. is disposed of. No costs.</p> <p><i>Member</i> Member (Admn.)</p>	<p>AS to this case. Fe Admn. pl.</p> <p><del>DBV</del> 4.1.96 Bench</p> <p>Notice to all Respondent may be sent by regd/AD post.</p> <p><del>DBV</del> 9.1.96. SOL (J) Hukum 09.01.96</p> <p>Counter filed. Ordered to be listed on 4.3.96. <del>Opposition</del> SB case. For hearing Pl.</p> <p><del>DBV</del> 1.3.96 Bench</p> <p>order no. 3 dt. 4.3.96.</p> <p>Copy of order maybe given to both the Counsel</p> <p><del>DBV</del> 7/3/96 Hukum 07.03.96 SOL (J)</p> <p>Received copy of order at 4.3.96 on behalf of Mr. Amritlal Singh Gaurav Singh 8/3/96</p>
			<p>Revised R. Ramaswamy</p>